and other equipment. It was also agreed to depute to India two Soviet seismic teams with equipment to carry out seismic surveys in Cambay (onshore) and West Bengal. It was further agreed to examine the possibility of increasing the number of such Soviet seismic teams to five.

It was also agreed that the Soviet side would depute four additional Soviet workover teams with the requisite workover equipment to increase the repair of sick wells in Gujarat. Training in prevention of blow-outs and fires for 10—12 Indan specialists in the USSR was also agreed to.

The Soviet side also agreed to examine the request of the Indian side for providing specialised geoscientific equipment also to study the possibility of undertaking this specialised work in India with Soviet personnel. The possibility of training Indian drillers in the USSR in batches was also agreed.

The setting up of a working group for cooperation in oil exploration and production within the frame work of the Inter-Governmental Indian-Soviet commission on the economic scientific and technical cooperation was also agreed to be recommended for the consideration of the said Commission.

Contract labour for underground jobs in coal mines

1615. SHRI KALYAN ROY: SHRI SANKAR PRASAD MITRA:

Will the Minister of ENERGY be pleased to state;

(a) whether Government are aware that in most of the underground coal mine; under various companies of Coal India Ltd., large scale contract labour is being employed and a number of diem have been killed In accidents and deprived of compensation by the contractors and managements;

to Questions

(b) what are the names of mines where contract labour is still employed for various underground jobs and the present number of men—collierywise and company-wise;

(c) the nature of jobs undertaken by them;

(d) the total payment made to contractors for these works, companywise in 1980, 1981, 1982 and 1983;

(e) why no steps have been taken to departmentalise them and prohibit employment of contract labour underground; and

(f) in how many mines contract laboburers lost their lives in accidents, company-wise and colliery-wise and amount of compensation paid in each case during 1980, 1981, 1982 and so far in 1983?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OP ENERGY (SHRI DAL-BIR SINGH): (a) to (f) Information is being collected and will be laid on the Table of the House.

Power projects functioning In the country

1616. MISS SAROJ KHAPARDE: Will the Minister of ENERGY be pleased to state the details of various power projects under each category in each State and Union Territory which are funcioning at present?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): The details of various power projects under each category in each State and Union Territory which are functioning as on 31-7-1983 are given in Annexure. *[See* Appendix CXXVTI. Annexure No. 38.]

Shifting of the bottling plants from residential locations

1617. SHRI SYED SHAHABUDDIN: MISS SAROJ KHAPARDE:

Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 11 given in the Rajya